NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

**Co. Appeal No. 75/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

Name of the Company:

Shekhar Raghunath Kale.

(Triple Pee Solution Pvt Ltd)

Registrar of Companies, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

ANAGHA ANIASINGARAJU COMPANY

SECRETARY

APARNA NENE

116 ATR ASSOCIATES

COMPANY SECRETARY

APPELLANT ANOW.

Learned PCS Ms. Anagha Anasingaraju with learned PCS Ms. Aparna Nene i/b AT & Associates present for Appellant. None present for ROC.

Proof of service of notice of date of hearing on ROC filed.

ROC filed its objections.

Appellant filed bank statement of the company, latest income tax return of the company along with application.

Appellant filed affidavit of the appellant regarding the status of the bank accounts and the status of the directors of the company.

Heard arguments of Learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL